

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:617

ANSWERED ON:08.07.2009

PILFERAGE OF COAL

Singh Shri Ganesh; Vinay Kumar Alias Vinnu Shri

Will the Minister of COAL be pleased to state:

- (a) whether incidences of pilferage of coal from coal mines are on the rise;
 (b) if so, the details thereof; and
 (c) the measures taken or being taken by the Government to prevent pilferage of coal from coal mines?

Answer

THE MINISTER OF STATE FOR COAL(IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE(IC) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION(SHRI SRIPRAKSH JAISWAL)

(a) & (b): Pilferage/theft of coal is carried out stealthily and clandestinely and as such it is not possible to exactly specify the quantity of coal that might have been stolen and losses incurred on account of theft/pilferage of coal. However, as per the information given by the Coal India Limited(CIL), through raids conducted by the security personnel of coal companies as well as joint raids with the law and order authorities of the concerned State Government, the approximate quantity of coal recovered during the last four years is as under:

Company	2008-09 (Prov)	2007-08	2006-07	2005-06
	No. of Cases/ incidents red (in tonnes)	Qty. of coal recovered (in tonnes)	No. of Cases/ incidents red (in tonnes)	Qty. of coal recovered (in tonnes)
ECL	921	9952.00	1456	13117.00
	1473	11444.00	1382	12086.00
BCCL	71	9714.54	201	11071.52
	212	8785.71	390	11723.00
CCL	10	2524.00	05	1803.07
	08	517.50	11	626.50
NCL	0	0.00	0	0.00
	0	0.00	0	0.00
WCL	41	353.15	38	250.01
	22	109.75	322	94

SECL 66 843.98 99 1910.57 49 406.99 28 211.03

MCL 62 607.10 40 343.55 27 494.03 186.27

NEC 21 2.8 09 0.00 28 0.50 41 8.00

Total 1192 23197.57 1848 28495.72 1819 21758.48 1920 25164.70
CIL

As reported by CIL, the total number of incident reported has come down during 2008-09 as compared to previous years.

(c): The following steps are taken by the coal companies to prevent theft or pilferage of coal:

1. Collection of intelligence reports about illegal coal depots and illegal movement of coal and informing district authorities of the same for taking preventive action/filing of FIR.
2. Installation of check posts at vulnerable points to check transport documents.
3. Construction of watch towers and providing lighting arrangements around the coal stacking area.
4. Erection of barbed wire wall fencing around pithead depots, static security mining including deployment of armed guards during the night hours.
5. Escorting of loaded rakes up to railway weigh bridges by armed guards and joint patrolling with Railway Protection Force(RPF) in the railways track which are prone to wagon looting.
6. Sealing of illegal mining spots.
7. Stringent action against transport vehicles caught in the act of theft or pilferage.
8. Engagement of lady security guards for preventing women and children indulging in the theft/pilferage of coal, strengthening of the security discipline by reassessing the requirement of security personnel, horizontal movement of executives with aptitude for security work and inducting qualified security personnel at junior, middle and senior level.
9. Training of existing security personnel refresher training of CISF personnel and basic training of new recruits in security discipline for strengthening the security setup.
10. The coal companies maintain close liaison with the State authorities.